NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s. Apogee Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

TCP No. 44/74(2)/NCLT/MB/MAH/2015

- 1. None present.
- Registry is directed to issue notice of hearing. Adjourned. to 02.03.2017.

Sd/-

30th January, 2017.

M.K. SHRAWAT. MEMBER (JUDICIAL)